

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1012  
TO BE ANSWERED ON 08<sup>TH</sup> FEBRUARY, 2019**

**CHECK ON POPULATION GROWTH**

**1012. SHRI VISHNU DAYAL RAM:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether India is expected to overtake China in population in the next 3-5 years;
- (b) if so, the details thereof and the rate of population growth in the country, State/UT-wise;
- (c) whether the Government has introduced any schemes and innovative solution to reduce the population growth in the country; and
- (d) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

- (a): Yes.
- (b): According to the United Nations Population Prospect Report, India's population is projected to equal China's population i.e. 1.44 billion people by 2024; the rate of population growth in the country, State/UT-wise, is given in Annexure I.
- (c) & (d): Yes. Details of the schemes and innovative solutions are given in Annexure II.

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**State/UT wise Decadal Growth Rate of Indian population between 1991-2011**

State/UT Code	India/State/Union Territory	Percentage Decadal Growth Rate	
		1991-2001	2001-2011
	<b>INDIA</b>	<b>21.54</b>	<b>17.64</b>
1	Jammu & Kashmir	29.43	23.71
2	Himachal Pradesh	17.54	12.81
3	Punjab	20.10	13.73
4	Chandigarh	40.28	17.10
5	Uttarakhand	20.41	19.17
6	Haryana	28.43	19.90
7	NCT of Delhi	47.02	20.96
8	Rajasthan	28.41	21.44
9	Uttar Pradesh	25.85	20.09
10	Bihar	28.62	25.07
11	Sikkim	33.06	12.36
12	Arunachal Pradesh	27.00	25.92
13	Nagaland	64.53	0.47
14	Manipur	24.86	18.65
15	Mizoram	28.82	22.78
16	Tripura	16.03	14.75
17	Meghalaya	30.65	27.82
18	Assam	18.92	16.93
19	West Bengal	17.77	13.93
20	Jharkhand	23.36	22.34
21	Orissa	16.25	13.97
22	Chhattisgarh	18.27	22.59
23	Madhya Pradesh	24.26	20.30
24	Gujarat	22.66	19.17
25	Daman & Diu	55.73	53.54
26	Dadra & Nagar Haveli	59.22	55.50
27	Maharashtra	22.73	15.99
28	Andhra Pradesh*	14.59	11.10
29	Karnataka	17.51	15.67
30	Goa	15.21	8.17
31	Lakshadweep	17.30	6.23
32	Kerala	9.43	4.86
33	Tamil Nadu	11.72	15.60
34	Puducherry	20.62	27.72
35	Andaman & Nicobar Islands	26.90	6.68

\* Figures for undivided Andhra Pradesh

**Steps being taken under the Family Planning Programme of India**

1. **Mission Parivar Vikas** - The Government has launched Mission Parivar Vikas for substantially increasing access to contraceptives and family planning services in 146 high fertility districts with Total Fertility Rate (TFR) of 3 and above in seven high focus states. These districts are from the states of Uttar Pradesh, Bihar, Rajasthan, Madhya Pradesh, Chhattisgarh, Jharkhand and Assam that itself constitutes 44% of the country's population.
2. **New Contraceptive Choices** - Three new contraceptives viz. Injectable contraceptive, Centchroman and Progesterone Only Pills (POP) have been added to the existing basket of choices.
3. A new method of IUCD insertion immediately after delivery i.e. **post-partum IUCD (PPIUCD)** has been introduced.
4. **Redesigned Contraceptive Packaging** - The packaging for Condoms, OCPs and ECPs has now been improved and redesigned so as to increase the demand for these commodities.
5. **Compensation scheme** for sterilization acceptors - under the scheme MoHFW provides compensation for loss of wages to the beneficiary and also to the service provider (& team) for conducting sterilizations.
6. **COT Scheme** - The scheme has been launched in 146 Mission Parivar Vikas districts for providing Family planning services through mobile teams from accredited organizations in far-flung, underserved and geographically difficult areas.
7. Scheme for **Home delivery of contraceptives by ASHAs** at doorstep of beneficiaries.
8. Scheme for ASHAs to ensure spacing in births.
9. Scheme for provision of **Pregnancy Testing Kits** in the drug kits of the ASHAs for use in communities.
10. **Family Planning Logistic Management and Information System (FP-LMIS)**: A dedicated software to ensure smooth forecasting, procurement and distribution of family planning commodities across all the levels of health facilities.
11. **National Family Planning Indemnity Scheme (NFPIIS)** under which clients are insured in the eventualities of deaths, complications and failures following sterilization.
12. Ensuring **quality of care in Family Planning services** by establishing Quality Assurance Committees in all states and districts.
13. Appointment of dedicated **RMNCH+A counselors** at high case load facilities. .
14. **Improved Demand generation activities** through a **360 degree media campaign**.